KASHMIR ISSUE AT UNCTAD-II

*607. SHRI CHENGALRAYA
NAIDU:

SHRI BHOGENDRA JHA:

SHRI HIMATSINGKA:

SHRIMATI SAVITRI

SHYAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Pakistani delegation who attended the UNCTAD in New Delhi had linked Kashmir issue with the trade ties between the two countries; and
- (b) if so, what was India's reaction to their remarks?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Government have seen reports in the Pakistan Press that the Pakistan Minister of Commerce who is leading his country's delegation to the Second UNCTAD Conference stated on his return from India that he had told the Indian leaders that he would be ready to discuss the question of resumption of trade, if all other matters-including what he called the Kashmir dispute-were properly settled.

(b) The Government of India hope that Pakistan will realize the importance of solving problems between the two countries on the basis of the Tashkent Declaration without laying pre-conditions for discussion of such problems.

SECOND DEFENCE PLAN

*608. SHRI DHIRESWAR KALITA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have decided to prepare second plan for defence to be implemented between 1971 and 1976;
- (b) whether the broad outlines of the proposed plan have been worked out;

- (c) if so, the main features thereof; and
- (d) the estimated total outlay for the plan?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) The present Defence Plan 1966-71 is being revised and extended to cover the period 1969-74 so as to make it coincide with the Fourth Five Year Development Plan now under preparation.

- (b) The broad outlines are under consideration and are expected to be finalised shortly.
 - (c) and (d) Do not arise.

CONFIRMATION OF STAFF ARTISTES OF A. I. R.

*609. SHRI S. M. BANERJEE: Will the Minister of INFORMATION AND BRAODCASTING be pleased to state:

- (a) whether a final decision has since been taken to confirm those Staff Artistes who have completed 3 years, continuous service;
 - (b) if not, the reasons therefor; and
- (c) when a final decision is likely to be taken?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) to (c). Staff Artistes are employed on contract normally for a period of five years at a time. The contract is renewable for further periods of simtlar duration subject to satisfactory work and conduct. As such, the question of confirming the staff artistes does not arise. However, it has been decided to give long term contract upto the age of 55 years, extendable in exceptional circumstances upto the age of 60 years to all staff artistes in A.I.R.

FOREIGN MILITARY BASES IN ASIA, AFRICA AND LATIN AMERICA

- *610. DR. RANEN SEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the U.N. General Assembly had asked the Geneva Disarmament Committee to study the question of eliminating foreign